

MADHYA PRADESH STATE JUDICIAL ACADEMY

Schedule of the Colloquium for District & Sessions Judges

6th & 7th February, 2021
(Venue: MPSJA, Jabalpur)

DAY ONE: 06.02.2021 (Saturday)

SESSIONS	TIME	
I	10.00 am to 11.30 am	Inauguration of the Colloquium & Interaction by: Hon'ble the Chief Justice High Court of Madhya Pradesh
		<i>Followed by Group Photograph and High Tea</i>
II	12.00 noon to 1.00 pm	Issues relating to – Departmental enquiries and disciplinary proceedings By: Hon'ble Shri Justice Sujoy Paul, Judge, High Court of Madhya Pradesh
III	1.00 pm to 2.00 pm	Issues relating to – Legal Aid, Mediation and Gram Nyayalaya By: Smt. Giribala Singh, Member Secretary, MPSLSA, Jabalpur
LUNCH BREAK 2.00 pm to 2.45 pm		
IV	2.45 pm to 3.45 pm <i>(through V.C.)</i>	District Judiciary & the Department of Law & Legislative Affairs – Reciprocal role in Administration of Justice By: Shri Satyendra Kumar Singh, Principal Secretary, Law and Legislative Affairs Department, Govt. of Madhya Pradesh, Bhopal
TEA BREAK 3.45 pm to 4.00 pm		
V	4.00 pm to 5.00 pm	Role and responsibility of D.D.O. – Issues relating to purchase & store Issues relating to Leave Rules, T.A. Rules, Medical Reimbursement, LTC & HTC By: Shri R.K. Mishra, OSD (Accounts), High Court of Madhya Pradesh

DAY TWO: 07.02.2021 (Sunday)		
I	10.00 am to 11.00 am	Legal issues relating to – Distribution of business and transfer of cases By: Director, MPSJA, Jabalpur
TEA BREAK 11.00 am to 11.30 am		
II	11.30 am to 12.30 pm	District Judge as role model – Assessment of work of Judges of District Judiciary and ACRs By: Hon'ble Shri Justice J. P. Gupta, Judge, High Court of Madhya Pradesh
III	12.30 am to 1.30 pm	Role and responsibilities of the office of the District & Sessions Judge for budget and audit of accounts By: Shri Milind Waikar Secretary, M.P. State Employees' Commission, Bhopal
LUNCH BREAK 1.30 pm to 2.15 pm		
IV	2.15 pm to 3.15 pm	District Court Administration (with reference to establishment, infrastructure and arrears) By: Shri R. K. Vani, Registrar General, High Court of Madhya Pradesh along with other Registry Officers (Contd....)
TEA BREAK 3:15 pm to 3.30 pm		
V	3.30 pm to 4.15 pm	District Court Administration (with reference to IT infrastructure, procurement and manpower) By: Shri R. K. Vani, Registrar General, High Court of Madhya Pradesh along with other Registry Officers
	4.15 pm onwards	Valedictory Session Address by: Hon'ble Shri Justice Atul Sreedharan, Judge, High Court of Madhya Pradesh <i>Followed by High Tea</i>

- Note:* (1) The Time Table is subject to change as per exigencies.
(2) Use of Cell Phones during the programme is strictly prohibited.

DIRECTOR